COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 990 OF 2017

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.

Mr. Anupam Varma Mr. Vishal Anand Mr. Rahul Kinra

Mr. Anurag Bansal (Rep.)

<u>ORDER</u>

Issue notice to the Respondents returnable on 06.07.2017. Dasti, in addition, is permitted.

List the matter on <u>06.07.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt